

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2171
ANSWERED ON:05.08.2003
LOANS THROUGH KVIC
RATTAN LAL KATARIA

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) the details of the loans provided through KVIC to the SC/ST persons during the last three years and till date, State-wise;
- (b) the number of people who have been benefited so far through KVIC during the last three years, State-wise;
- (c) whether any complaints for irregularities have been noticed in this regard; and
- (d) if so, the action taken in this regard thereon?

Answer

MINISTER OF STATE FOR SMALL SCALE INDUSTRIES AND DEVELOPMENT OF NORTH-EASTERN REGION (SHRI SIKDAR)

(a): Although the KVIC does not directly provide any loans to beneficiaries under its activities, it is implementing the Rural Employment Generation Programme (REGP) for the development of Khadi and Village Industries throughout the Country, under which loans are provided by the Public Sector Banks, Regional Rural Banks, State Cooperative Banks, etc. and the margin money assistance is provided by the KVIC at the rate of 25% of the project cost upto Rs. 10 lakhs and for projects above Rs. 10 lakhs and upto Rs. 25 lakhs, rate of margin money is 25% of Rs. 10 lakhs plus 10% on the remaining project cost and 30% of Rs. 10 lakhs plus 10% on remaining cost of the project to the SC/ST/ other weaker sections etc. Under this Scheme, the beneficiary's contribution is 10% of the project cost, but in the case of SC/ST other weaker sections the beneficiary's contribution is 5% of the project cost.

The State-wise details of such loans and margin money grant provided by the banks and the KVIC, respectively to SC/ST beneficiaries under the REGP is given at Annexure-I.

(b): The State-wise details for the last three years is at Annexure-II.

(c): Yes, Sir.

(d): Complaints regarding irregularities/ deficiencies etc. pertaining to delays in release of loan/margin money or release of loan/margin money to ineligible units etc. have been received. The concerned delinquent officials of the Banks and the KVIC have been proceeded against as per rules.